

(14)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH :NEW DELHI

OA 636/99
MA 2870/99

New Delhil this the 17th Day of July 2000

Hon'ble Dr.A.Vedavalli, Member (J)

Chatur Behari
S/o Late Shri Tula Ram
R/o 3991 Gali Bajrangbali,
Chawri Bazar, Delhi-110 006.

Applicant

(By Advocate: None)

Versus

1. Union of India
Through Secretary,
Ministry of Health & Family Welfare,
New Delhi.

The Chief Medical Officer, CGHS (RNH),
Nirman Bhawan, New Delhi.

Respondents

(By Advocate: None)

O R D E R (ORAL)

Hon'ble Dr. A. Vedavalli, Member (J)

None for the applicant even on the second call. It is seen that no one appeared on behalf of the applicant even on the earlier occaion viz. 18.4.2000. In the circumstances, the OA and MA 2870/99 are dismissed for default and non-prosecution.


(Dr. A. Vedavalli)
Member (J)

Mittal